

DIVISION BENCH  
COURT - I

**O-220**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/153(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> SEPTEMBER, 2023, 10:30 A.M**

IN THE MATTER OF	ATLANTIS CONSULTANCY SERVICES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

**Appearances (via video conferencing/physically)**

Mr. Raju Mukherjee, CS : For Petitioner

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. Post this matter on **5/10/2023**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**